

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, DATED: 6.11.1979

NOTIFICATION
INCOME TAX

No. 3061 (L.No.264/20/79-ITJ): In exercise of the powers conferred by sub-section(1) of Section 122 of the Income-tax Act, 1961(43 of 1961) and in supersession of all the previous notifications in this regard, the Central Board of Direct Taxes, hereby directs that Appellate Assistant Commissioner of Income-tax of the Ranges specified in column(1) of the Schedule below, shall perform their functions in respect of all persons and income assessed to income-tax in the Income-tax Circles, Wards and Districts specified in the corresponding entry in column(2) thereof excluding all persons and income assessed to Income-tax over which the jurisdiction vests in Commissioner of Income-tax(Appeals).

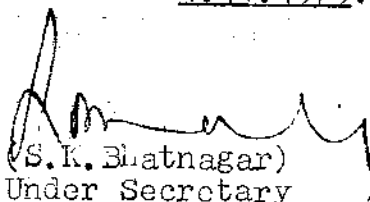
SCHEDULE

Range 1	Income-tax Circles/Wards & Districts 2
1. Appellate Assistant Commissioner of Income-tax, A-Range, Jaipur.	1. A, B, C Wards, Jaipur 2. Special Survey Circle, Jaipur 3. Salary Circle, Jaipur 4. Company Circles, Jaipur 5. Central Circles, Jaipur 6. Estate Duty-cum-I.T. Circles, Jaipur 7. All Wards/Circles at Alwar.
2. Appellate Assistant Commissioner of Income-tax, B-Range, Jaipur.	All Wards/Circles at: 1. Jaipur (other than those specified Against AAC, A-Range, Jaipur) 2. Jhunjhunu 3. Sikar 4. Bharatpur.
3. Appellate Assistant Commissioner of Income-tax, Ajmer Range, Ajmer.	All Wards/Circles at: 1. Ajmer 2. Beawar 3. Sawai Madhopur.
4. Appellate Assistant Commissioner of Income-tax, Kota Range, Kota.	All Wards/Circles at: 1. Kota 2. Bundi 3. Jhalawar.
5. Appellate Assistant Commissioner of Income-tax, Jodhpur Range, Jodhpur.	All Wards/Circles at: 1. Jodhpur 2. Estate Duty-cum-I.T. Circles, Jodhpur 3. Barmer 4. Pali 5. Sumerpur

- 1 ----- 2 -----
6. Appellate Assistant
Commissioner of Income-tax,
Udaipur Range, Udaipur.
- All Wards/Circles at:
1. Udaipur
2. Chittorgarh
3. Bhilwara
4. Sirohi
5. Jalore
7. Appellate Assistant
Commissioner of Income-tax,
Bikaner Range, Bikaner.
- All Wards/Circles at:
1. Bikaner
2. Sriganganagar
3. Hanumangarh
4. Nagaur
5. Churu.

Whereas the Income-tax Circle, Wards or District or part thereof stands transferred by this notification from one Range to another Range, appeals arising out of the assessments made in that Income-tax Circle, Wards or districts or part thereof and pending immediately before the date of this notification before the Appellate Assistant Commissioner of the Range from whom that Income-tax Circle, Ward or District or part thereof is transferred shall from the date of this notification takes effect be transferred to and dealt with by the Appellate Asstt. Commissioner of the Range to whom the said Circle, Ward or District or part thereof is transferred.

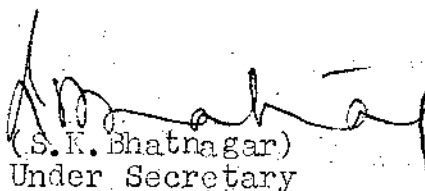
This notification shall take effect from 1.11.1979.


(S.K. Bhatnagar)
Under Secretary

Central Board of Direct Taxes

Copy to

1. The Commissioner of Income-tax, Jaipur/Jodhpur - 20 copies.
2. The Registrar, Income-tax Appellate Tribunal, Bombay.
3. A.D.I. (R.S. & P) (Bulletin) New Delhi - 5 copies.
4. Ad-VI Section/E.D. Section.


(S.K. Bhatnagar)
Under Secretary

Central Board of Direct Taxes.